

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:320
ANSWERED ON:13.03.2006
SETTING UP OF CORPUS FUND
Rajendran Shri P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has directed the National Co-operative Union of India to set up a Corpus fund to meet the financial requirements of the National Council for Co-operative Training (NCCT) out of the income on its investment;
- (b) if so, the details thereof;
- (c) whether the Government has decided to entrust the entire role of co-operative education in the country to the National Co-operative Union; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 320 DUE FOR REPLY ON 13TH MARCH, 2006.

(a) & (b): The Government has decided to set up a Corpus Fund of Rs.200 crore to be contributed on 50:50 basis by the Central Government and National Cooperative Union of India. The National Cooperative Union of India shall maintain this fund in a separate account and all income by way of interest or otherwise accruing from contribution shall be credited to this fund.

The interest accrued on Corpus Fund shall be utilized for the purposes connected with the cooperative education and training and human resource development for cooperatives.

(c) & (d): No such decision has been taken by the Government. Presently, the Central Sector Scheme of Cooperative Education and Training is being implemented through National Cooperative Union of India.